

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **15th Day of July**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/345/2018

Musafir Ram

..... **Applicant**

By Advocate: None

Versus

1. Union of India & Ors.

..... **Respondents**

By Advocate: Shri Anil Kumar Ojha

ORDER

List revised. None present for the applicant. Shri Anil Kumar Ojha, Advocate is present for the respondents.

2. Record reveals that counter reply has already been filed by the respondents. No rejoinder has been filed by the applicant. It appears that applicant is not interested to pursue the matter. Accordingly, Original Application is dismissed in default of the applicant and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil